Now, Sir, an intolerable situation has

Special

An University Act is passed by the State Assembly and the Vidyasagar University Act was also passed by the State Assembly and was assented to by the President of India and now it is an Act. Now, another body created by this Parliament, is putting spokes by making rules which are not allowing the University to function properly. So, I would like you to request the Government, especially the Minister of Human Resource Development, to place before this House the relevant rules framed by the University Grants Commission in this regard and I am sure that if those rules are discussed here, we would be able to convince our friends on the Treasury Benches that in matters like health or education it is possible to come to an agreed consensus. Those rules which are repugnant to the democratic functioning of a University should be done away with. And the Government can direct the University Grants Commission to change these rules so that normal and proper functioning of the University can be carried on and that also these rules do not hurt the sentiments of the academic community

Plight to Hops Producers in the Country.

श्री सुगीन बरंगपा (हिसाचल प्रदेश)ः मार्नेण उपश्वाध्यक्ष रहोत्य. माध्यक से सरवार उत्पादकों के एयनीय स्थिति ा उल्लेख करना चाहता हूं।

महोदय, देश में दो ही प्रांत ऐसे हैं—-जम्मू कश्मीर श्रीर हिमाचल प्रदेश, जो होप्स का उत्पादन करते हैं। होप्स का उपयोग बीयर बनाने में आता है। जैसाकि सर्वविदित में क्रीवरीज प्राइवेट सैक्टर हैं कायरत हैं। इसलिए. . -इन सभे बोबरीज को भारत सरकार, - वाणिज्य मंत्रालय द्वारा यह "हा जाता कि अम्ब-अम्ब कोटा जम्म कश्मीर ग्रीर हिमाचल प्रदेश से खरीदना पहुंगा।

महोदय, बोवरीज चाहे युनाइटेड बी हो या मोहन मी जिंग, होप्स किसान के पास अवश्य आते खरोदते भो हैं। लेकिन किन शर्ती पर ? शर्ते सारो किसान को उनकी माननी पडती हैं ग्रौर ग्रगर उनको शर्तों या बोले गए कम दाम पर किसान होप्स नहीं बेच पाता है तो होप्स खरोदने न सरकार ग्रौर न ही भारत सरकार **ग्रागे ग्रा**ते हैं ग्रीर चृकि भारत सरकार से **इन** ब्रेवरोंज को जर्मनी ग्रीर चेकोस्लोवाकिया से होष्स भाषात करने की भन्मति प्राप्त है तो यह क्यों इन गरीब किसानों से होप्स खरीदने लगे ? अगर यह , कहते हैं कि भारतीय होप्स की क्वालिटी ठीक नहीं श्रीर एरोमेटिक नहीं हैतो मैं यह कह सकता हं कि यह धारणाबिल्कुल गलत हैं।

Menti^ons

उपसभाध्यक्ष महोदय, मेरी सरकार भी परजोर प्रार्थना है कि सरकार होप्स भ्रायात पर फीरन बंदिश लगा श्रीर बीवरीज को दिशा-निदश दे कि वह केवल भारत में ही पैदा किया गए होप्स का उपयोग करें। इससे न केवल भारत के गरीब किसानों का कल्याण होगा श्रपितु विदेशो मुद्रा का बचाव होगा। श्रीर त्रगर हम होव्स निर्यात करने समर्थ हुए तो सोने पर सुहागा वाली बात होगी ।

SHRI GHULAM RASCOL MATTO (Jammu and Kashmir): Mr. Vice-Challman, Sir, I associate myself with the Special Mention made by my friend Mr. Barongpa. Hops is being cultivated only in Jammu and Kashmir and Himachal Pradesh. The lobby which the Bear Manufacturers have here seen to it that import of hops continues, with the result that cultivators both in Jammu and Kashmir and Himachal Pradesh are suffering a lot. At a point of time, Mr. Vice-Chairman Sir, two or three years ago many cultivators in Kashmir and Himachal were taking to hops cultivation to meet all requirements of Bear manufacturers. But after that [Shri Ghulam Rasool Matto]

also it was decided that still the import of hops will be allowed. Importers dictate terms to kisans and cultivators. I would strongly urge upon the Central Government immediately to ban the import of hops. Sir, I agree with Mr. Sushil Barongpa about the fallacy that aroma of hops cultivated in India is not as good as that of the imported hops. But I have myself seen....(Time Bell rings) The Australians say that they can grow better hops. But hops grown in Kashmir and Himachal Pradesh as at present are as good as imported from Australia or any ther country. There is no such these is thing that the aroma of lesser. But in case there is anything that, our friend the Minister concerned of Science and Technology who is here can help in improving the quality, although I reitrate that it is as good as the imported one.

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श्रीरमनरेश यदव (उत्तर प्रदेश): महोदय, मैं भी इस स्पेशल मेंशन से अपने को सम्बद्ध करता हं, क्योंकि यह िसानों से संबंधित प्रश्न है। महोदय, जितना श्रायात अधिक होगा उतना हो किसानों का शोषण होगा। इसलिए जिसानों की प्रगति के लिए यह **ऋ**वश्यक है इम्पोर्ट को कम किया जाय ग्रीर सुविधायें जाएं ताकि किसान बढायी ग्रपना उत्पादन बढा सके ग्रौर एक्सपोट कर भ्रीर भी विदेशी मुद्रा ग्रजित कर सकें।

Hardships faced by Working Couples

SHRI PAWAN KUMAR BANSAL (Punjab): Mr. Vice-Chairman, Sir, I take this opportunity to draw the attention of this House and through you and the House that of the Government, to the manifold hardships faced by working couples, when the husband and wife are posted at different places.

Sir, the galloping inflation drives them both to seek jobs. But invariably it means no relief to them. Postings at different places not only drains away their hard-earned wages but it also severely affects their domestic life. The children are also neglected and have to do without the necessary and all-important parental care.

Today we talk of according their due to the women. Also the long-term Perspective Plan for women has been prepared. But it does not seem to be taking care of the need to ensure that the working wife is posted at the same place where her husband works. Sir, in view of this, I would like to emphasise upon the need to formulate a policy which postulates that the working husband and wife are posted at the same place. In cases where only one may be in Government service and the other is not, their option should be taken to find out as to which place they want to shift to. Sir, the details can be worked out to ensure that such a facility is not misused.

Apart from just having a policy as distinguished from the guidelines which I learn are in vogue but which are also being violated, there is an absolute necessity of having a policy which would entitle the working couple to seek posting at the same place. Thank you, Sir.

SHRI VITHALBHAI M. PATEL (Gujarat): Sir, I support Mr. Bansal, There is a rule in the Government of India guidelines that both husband and wife should be posted at the same place or in the nearby area. But unfortunately it is not implemented. We have drawn the attention of the Minister a number of times. But they are not following it. So, the guidelines should be followed and bothhusband and wife should be posted at the same place or at a nearby place.

SHRI PAWAN KUMAR BANSAL: These guidelines are in practice only for the senior people. Therefore, I have emphasised the need to follow them in the case of poor people.